

between sanctions and disbursements.

Losses in BIC Units

*434. SHRI M.V. CHANDRASEKHARA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) the production in various units of the British India Corporation Limited during the last one year;

(b) the loss incurred by these units during

the same period and the reasons therefor;

(c) whether the Government propose to restructure the Board of Directors of the Company; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The value of production in the units of the British India Corporation Ltd during 1990-91 and during the period April, 1991 to November, 1991 was as under:-

<i>Name of the Unit</i>	<i>Value of Production (Rs. in crores)</i>	
	1990-91	Apr. '91-Nov. '91
Cawnpore Woollen Mills Branch (Lalimli), Kanpur, U.P.	16.10	9.25
New Egerton Woollen Mills Branch (Dhariwal), Punjab	14.19	7.02

(b) The loss incurred by these units during the aforesaid period was as under:-

<i>Name of the Unit</i>	<i>Loss incurred (Rs. in crores)</i>	
	1990-91	Apr. '91 -Nov. '91
Cawnpore Woollen Mills Branch (Lalimli), Kanpur, U.P.	15.58	10.30
New Egerton Woollen Mills Branch (Dhariwal), Punjab	6.65	4.42

The main reasons for the loss have been severe working capital constraints, obsolete plant and machinery, non-availability of essential raw material, heavy interest burden, high cost of production, etc.

ests of the Governments are adequately represented.

Financial Aid to Neighbouring Countries

(c) and (d). There is no such proposal under consideration at present, as the inter-

*435. SHRIMATI D.K. BHANDARI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have been providing financial aid to some neighbouring counties;

(b) whether there is any mechanism to ensure that the financial aid is utilised for the purposes for which it has been given;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) to (d). The bulk of financial aid extended by the Government of India whether as credit or grant is project linked. The aid is disbursed either on reimbursement basis or on the physical progress of the project with constant monitoring by both sides.

Extension of Janata Cloth Scheme to Handloom Sector

*436. SHRI ATAL BIHARI VAJPAYEE:
SHRI SHANKERSINGH VAGHELA:

Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal to extend the Janata Cloth Scheme to lungies, towels, napkins etc. in order to provide some relief to handloom weavers who are in a miserable conditions;

(b) if so, the steps taken by the Government in this regard; and

(c) the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Lungies have already been

allowed for production under the Janata Cloth Scheme. The Scheme provides for a great amount of flexibility in determining the items to be produced. Central Government from time to time reviews the list of items allowed for production on the basis of identified consumer preferences of the target group and on the recommendations of the State Level Implementation Committees (SLIC). The items like towels and napkins can also be included if specific proposals to this effect are received from SLIC of the concerned State.

(b) and (c). The Janata Cloth Scheme which originally envisaged production of cotton sarees, dhoties and lungies only in counts upto 40 s has been suitably revised allowing production of cotton items such as sarees, dhoties, lungies, shirting and long cloth in counts upto and including 60s. Production of woollen items such as shoddy blankets, shoddy shawl, pure wool shawl, lio/pattu or gents shawl and woollen cloth in running length have also been allowed from 1.4.1989 on popular demand from the weavers in hill areas and areas of woollen production with view to providing sustained employment to these weavers. In addition to these, items of regional and area specific consumer preference like Adivasi Saree, Ghagra, Lugudi, Pchara, Odhni, Mekhala, Dekhana, Chrihti, Phenk etc. have also been approved for production under the scheme.

[Translation]

Purchase of Jute by JCI

*437. SHRI DEVENDRA PRASAD YADAV:
SHRI RAM SHARN YADAV:

Will the Minister of TEXTILES be pleased to state:

(a) the production of raw jute during last year and the quantity purchased by the Jute